

Name of the Corporate Debtor: Kristal Infrastructure Limited; Date of Commencement of CIRP: 30-05-2025; List of Creditors as on: 17-07-2025; Name of IP: T NARAYANA SWAMY; Process Number: 1; Last 5 digit of registration number: 13427

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	30	173881521	30	173778669	10.34	0	102852	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1474640160	1	1451689427	86.35	0	0	22950733	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	55618828	1	55618828	3.31	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		33	1704140509	32	1681086924	100.00	0	102852	22950733	